

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 22 OF 2016 &
IA Nos. 55, 56, 57 & 115 of 2016**

Dated: 29th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**SunE Solar B.V. ... Appellant(s)
Vs.
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Malhotra
Mr. Aditya K Singh
Mr. Ankit Chaturvedi

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza,
Ms. Malavika Prasad for R-2 & R-3

ORDER

List the matter for further hearing on **07.11.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt